

mentioned above would then be convened to elect the remaining Members.

II. **EXECUTIVE COUNCIL:** Election of the Representatives of Professors, Readers and Lecturers have been held and results declared. The Visitor's nominees have since been finalised and communicated to the University. The Chief Rector has been requested to nominate his representative. The representatives of the Court can be elected only after the Court has been constituted. All other members of the Executive Council are ex-officio and are to be formally notified as such.

III. **ACADEMIC COUNCIL:** Steps have been initiated for the election of students on the Academic Council. An Election Officer has already been appointed to conduct the elections.

पत्राचार पाठ्यक्रमों में सुधार करना

303. श्री कुम्भा राम आर्य : क्या शिक्षा और संस्कृति मंत्रोपनिर्लिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) विश्वविद्यालय तथा विश्व-विद्यालय समझी जाने वाली उन संस्थानों के नाम क्या हैं जो पत्राचार कार्यक्रम चला रही हैं ;

(ख) पत्राचार पाठ्यक्रमों की पाठ्य-चर्या को नया रूप देने विशेषकर उनके शैक्षिक सत्र अनवरत रूप से चलाये रखने तथा उचित समन्वयन बनाये रखने के लिये शैक्षिक समायोजन तैयार और सप्लाई करने तथा

संपर्क कार्यक्रमों की व्यवस्था करने से संबंधित पत्राचार पाठ्यक्रमों के लिये दिये गये मार्ग-दर्शी सिद्धांतों में परिवर्तन करने के संबंध में विश्वविद्यालय अनुदान आयोग द्वारा दिये गये सुझावों का ब्यौरा क्या है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में राज्य मंत्रो (श्रीमती शं. ल. कौल) : (क) और (ख) विवरण सभा पटल पर रखा है । [ग्रन्थालय में रखा गया । देखिये संख्या एल टी 4360/82]

Applications received by SDFC for financial assistance for Ship-building

*304. SHRI N. DENNIS: Will the Minister of SHIPPING AND TRANSPORT be pleased to lay a statement showing:

(a) the total number of applications received by the Shipping Development Fund Committee seeking financial assistance for ship-building activities during the last three financial years; and

(b) the cases in which financial assistance was (i) granted and (ii) not granted?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b). A statement is attached.

Statement

Statement showing details of applications for ship building considered by SDFC for financial assistance during the last three financial years.

Period	No. of applications considered	No. of cases in which financial assistance was granted by the SDFC	No. of cases in which the applications were rejected
(i) 1979-80	6	4	2
(ii) 1980-81	14	13	1
(iii) 1981-82	19	17	2

Free supply of Books and Uniform to SC/ST Students in D.M.C. Schools

3119. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that books and uniform to students, belonging to Scheduled Castes and Scheduled Tribes in Municipal Corporation schools in Delhi are supplied free of cost;

(b) whether there is discrimination in this regard;

(c) whether there is uniformity in daily wages of class IV staff of these schools; and

(d) whether it is a fact that in the case of watermen and safaiwalas, who are also treated as class IV staff they are paid Rs. 6 per day whereas other class IV staff of these schools are paid Rs. 11 daily.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir.

(d) As reported by the Municipal Corporation of Delhi, such of the class

IV servants as are regular are paid salary in the prescribed pay scale of Rs. 190—6—232 plus usual allowances. Part-time water carriers are paid Rs. 174/- P.M. fixed. Safai Karamcharis are paid salary as under:—

(i) Rs. 60 p.m. (fixed) in schools where total enrolment of children is less than 250.

(ii) Rs. 84 p.m. (fixed) in schools where enrolment of children is between 251 and 500.

(iii) Rs. 108 p.m. (fixed) in schools where enrolment of children is more than 500.

Contract Labour System in Nagercoil-Tirunelveli Line

3121. SHRI AJIT KUMAR SAHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a representation dated 3 May, 1982 from Tirunelveli-Trivandrum Railway Employees' Union (CITU), Nagercoil Protesting against introduction of contract labour system in the Nagercoil-Tirunelveli line by the Railways ignoring the existing casual labourers who have been retrenched;

(b) if so, details thereof;